				(Please click I	nere for previous Lis	ts of Creditors)				
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	594	10206631138	594	4214832579	99.50	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	3	5108086	3	1753982	0.04	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	144320753	14	19550032	0.46	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	13666524	1	1	0.00	0	0	13666523	<u>Annexure 9</u>
Total		612	10369726501	612	4236136594	100.00	0	6119923384	13666523	

Name of the Corporate Debtor: ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 17-11-2022; List of Creditors as on: 14-05-2024; Name of IP: ; Process Number: 1; Last 5